

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH at AHMEDABAD
COURT 1**


(MP)CP(IB) 11/9/NCLT/AHM/2020

**Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER (JUDICIAL)
Hon'ble Mr. PRASANTA KUMAR MOHANTY, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF INDORE BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 24.01.2020**

Name of the Company: Rajesh Ramesh Naphade
V/s
Maheshwar Hydel Power Corporation Ltd

Section: Section 9 of the Insolvency & Bankruptcy Code

| <u>S.NO.</u> | <u>NAME (CAPITAL LETTERS)</u> | <u>DESIGNATION</u> | <u>REPRESENTATION</u> | <u>SIGNATURE</u> |
|--------------|-------------------------------|--------------------|-----------------------|---|
| 1. | KUNAL + VAISHNAV | Adv | Petitioner |  |
| 2. | | | | |

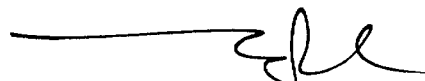
ORDER

The Petitioner is represented through Learned Counsel.

Since the Court is pre-occupied in some other time-bound matter, the Case is simply adjourned.

List the matter on 20.02.2020


(PRASANTA KUMAR MOHANTY)
MEMBER (TECHNICAL)


(HARIHAR PRAKASH CHATURVEDI)
MEMBER (JUDICIAL)

Dated 24th day of January, 2020